

| 1   | 2                         | 12      | 13     | 14       | 15     | 16       | 17     | 18         | 19     |
|-----|---------------------------|---------|--------|----------|--------|----------|--------|------------|--------|
| 19. | Punjab                    | 1957.00 | 93.10  | 3285.00  | 67.86  | 6570.00  | 100.00 | 11500.00   | 75.04  |
| 20. | Rajasthan                 | 2025.00 | 185.52 | 3000.00  | 48.15  | 11500.00 | 283.33 | 22525.83   | 95.88  |
| 21. | Sikkim                    | 122.00  | 207.77 | 230.00   | 88.52  | 550.00   | 139.13 | 1600.00    | 190.91 |
| 22. | Tamilnadu                 | 3150.00 | 180.67 | 5750.00  | 82.54  | 10200.00 | 77.39  | 25000.00   | 145.10 |
| 23. | Tripura                   | 245.00  | 251.61 | 440.00   | 79.59  | 1130.00  | 156.82 | 2577.39 @@ | 128.09 |
| 24. | Uttar Pradesh             | 5850.00 | 139.18 | 10447.00 | 78.58  | 21000.00 | 101.01 | 46340.00   | 120.67 |
| 25. | West Bengal               | 3500.00 | 180.71 | 4125.00  | 17.86  | 9760.00  | 136.61 | 16900.00   | 73.16  |
| 26. | Andaman & Nicobar Islands | 96.60   | 186.48 | 285.00   | 195.03 | 685.00   | 140.35 | 1535.00    | 124.09 |
| 27. | Chandigarh                | 100.75  | 153.40 | 203.10   | 101.59 | 400.00   | 96.95  | 685.00     | 71.25  |
| 28. | Dadra & Nagar Haveli      | 23.09   | 145.38 | 46.29    | 100.48 | 80.00    | 72.82  | 205.00     | 156.25 |
| 29. | Daman & Diu               | #       |        | 26.00    |        | 65.00    | 150.00 | 165.00     | 153.85 |
| 30. | Delhi                     | 800.00  | 153.16 | 2000.00  | 150.00 | 4500.00  | 125.00 | 15541.28   | 245.36 |
| 31. | Lakshadweep               | 20.35   | 226.65 | 43.90    | 115.72 | 120.00   | 173.35 | 270.00     | 125.00 |
| 32. | Pondicherry               | 71.54   | 110.16 | 170.00   | 137.63 | 400.00   | 135.29 | 1300.00    | 225.00 |

@ : Was not State / UT then.

@@ : Provisional.

# : Included under Goa.

\1: Includes provision for Daman & Diu also.

\2: Included under Assam.

[Translation]

### Indo-Canada Ties

1264. SHRI AJIT JOGI : Will the PRIME MINISTER be pleased to state :

(a) whether any agreement has been signed recently between India and Canada to constitute a task force to control terrorism and to take measures essential for expansion of various areas multi-dimensional bilateral relations; and

(b) if so, the details of agreement and the progress made in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJESWARAN) :

(a) Yes, Sir. During the visit of Minister of Foreign Affairs of Canada in January, 1997, it was decided to set up an India-Canada Joint Working Group on Terrorism (JWG). The group provides a mechanism for coordinating and monitoring the cooperative efforts of the two countries for combating terrorism.

The External Affairs Minister of India and Minister of Foreign Affairs of Canada in January, 1997 also exchanged notes to establish an India-Canada Joint Ministerial Committee (JMC) to enhance the political relations between India and Canada alongwith trade and economic relations

(b) The Joint Working Group on Terrorism held its first meeting in New Delhi in April, 1997. The two sides reviewed bilateral and multilateral cooperation in this important area. Both the sides also agreed to intensify on-going co-operation and exchange of information and to continue the process of consultations in the Working Group

The JMC has not held any meeting so far

[English]

### Reserved Vacancies

1265. SHRI SHIVRAJ SINGH CHOUHAN .  
SHRI K.D. SULTANPURI :

Will the PRIME MINISTER be pleased to state :

(a) the number of vacancies reserved for SC/ST/OBC in the country as on date, State-wise and category-wise.